

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1266
ANSWERED ON:02.03.2006
VIOLATION OF HUMAN RIGHTS BY ARMY OFFICIALS
Chavda Shri Harisinh Pratapsinh;Patel Shri Jivabhai Ambalal

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received some complaints regarding violation of human rights by Army officials/soldiers from various quarters;
- (b) if so, the number of complaints received during the last three years;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the outcome thereof; and
- (e) the number of officials against whom action has been taken?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Yes, Sir.

(b) to (e): A total number of 136 complaints relating to alleged human right violation by the Army have been received during the last three years. On investigation so far, 7 complaints have been found true for which 9 personnel have been punished.